

LOK SABHA

Monday, February 24, 1964/Phalguna
5, 1885 (Saka)

The Lok Sabha met at Eleven of the
Clock.

[MR. DEPUTY-SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Accommodation for Army
Personnel

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256. { Shri Yashpal Singh:
Shri Vishram Prasad:
Shri D. C. Sharma:
Shrimati Savitri Nigam:
Shri M. L. Dwivedi:
Shri Surendra Pal Singh:
Shri Nambiar:
Shri Swell:
Shri E. Madhusudan Rao:
Shri Mohan Swarup:

Will the Minister of Defence be
pleaséd to state:

(a) whether it is a fact that Gov-
ernment have initiated certain schemes
to provide for the family accommoda-
tion for Officers, Jawans and ex-Ser-
vicemen;

(b) the amount Government are
likely to spend on these schemes dur-
ing the current financial year;

(c) whether some places have been
selected and the land acquired for the
construction of houses; and

(d) the main features of the schemes
and names of places where construc-
tions have started?

2182 (A), L.S.D.—1.

The Deputy Minister in the Ministry
of Defence (Shri D. R. Chavan): (a)
to (d): It is the policy of Government
to construct married accommodation
for Officers and Men upto their entitle-
ments in a phased manner. Where
Government accommodation falls short
of requirements, hiring is permitted.
Construction of married accommoda-
tion is taken up as far as possible on
existing lands. Additional lands are
acquired where necessary. It has also
been decided to construct accommoda-
tion for separated families of Officers
and Men at certain Selected Stations
and some projects have been sanction-
ed. It is expected that an amount of
about Rs. 4½ crores will be spent on
construction of married accommodation
and on accommodation of separated
families, during the current financial
year.

In regard to ex-Servicemen, a Schem-
e to enable them to construct houses
for themselves through Co-operative
Housing Colonies has been initiated
and 60 Stations outside Delhi have
been selected. Government will not
incur any direct expenditure on these
schemes.

श्री यशपाल सिंह : क्या मैं जान सकता
हूँ कि इस वक्त हमारे जो सैनिक इयूटी पर हैं,
उनमें कितने ऐसे हैं जिनके लिए फ़ैमिली
क्वार्टर्स का इन्तज़ाम नहीं है ?

Shri D. R. Chavan: It will be very
difficult to say off-hand as to how
many persons have not been provided
with family accommodation.

श्री यशपाल सिंह : क्या सरकार बतला सकती है कि किस टाइम तक यह काम पूरा हो जायेगा ?

Shri D. R. Chavan: Because there are large deficiencies so far as married accommodation is concerned, it cannot be stated definitely as to what time it will take to provide such accommodation.

Shri D. C. Sharma: Some projects were taken in hand at Ferozepore and at Ambala where the construction work was done by the Army officers and jawans themselves. May I know if that pattern will be followed in the construction of these quarters for Army officers and jawans and, if so, at what places?

Shri D. R. Chavan: It is a long list. So far as the Army is concerned, they are Aundh, Bangalore, Calcutta, Delhi Cantonment, Pathankot, Patiala, Nabha, Sangrur and Lucknow; so far as the Navy is concerned, they are Jamnagar, Lonavla, Colaba, Sullur, Coimbatore, Cochin, Visakhapatnam, Goa and Port Blair.

Mr. Deputy-Speaker: If it is a long list of names, it need not be given.

Shri D. R. Chavan: It is a long list.

Shrimati Savitri Nigam: May I know whether it is correct that a very large number of Army officers who are stationed in Delhi and who are entitled to family accommodation have not been given any family accommodation? I would like to know their number.

The Minister of Defence (Shri Y. B. Chavan): It is difficult to give the number; but there are certainly cases of officers who have not been provided with married accommodation.

Shri Warior: May I know whether Government is paying some compensatory allowance to them so that the rent that they are paying for private

accommodation will be met by the Government subsidy or help?

Shri Y. B. Chavan: Some element of it is given.

श्री श्रींकार लाल बेरवा : मैं यह जानना चाहता हूँ कि चूँकि भूतपूर्व सैनिकों को ज़मीन दी जाती है और अपनी आर्थिक स्थिति के कारण वे उस पर काम नहीं कर पाते हैं और उसको छोड़ देते हैं, इसलिए क्या इस योजना में उनको ऋण देने या तकावी देने की भी व्यवस्था की गई है ?

Shri D. R. Chavan: It is a different question altogether. It relates to accommodation for married persons.

Shri Swell: The question that I sent in was different from this but my name has been lumped in here. I shall ask a question with relation to the question that I sent. Is it a fact that in Shillong where in a recent shooting spree the State Government claimed two Tribals dead and about 19 injured, the Government has decided to establish a Defence Colony and, if so, has this Government ascertained from the State Government if the State Government has land in Shillong for this purpose, if the District Council is willing to co-operate with it and how many more Tribals the State Government is going to shoot in order to make this land available?

Shri D. R. Chavan: I will require separate notice.

Shri Sham Lal Saraf: May I know, if the scheme referred to by the hon. Minister is something different from the scheme that had already been launched about six years back according to which some quarters were built in Ambala, Ferozepore and J & K Command area?

Shri D. R. Chavan: I have not got that particular information.